## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2416 ANSWERED ON:16.08.2011 LOW OFFTAKE UNDER OMSS Ponnam Shri Prabhakar

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether in view of low offtake of grains under the Open Market Sales Scheme (OMSS), the Government has allowed the States to distribute grains to schools, colleges, old age homes, jails, police and para-military forces, staff canteens and similar institutions;
- (b) if so, the details thereof; and
- (c) the response of the State Governments including Andhra Pradesh in this regard?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a)&(b) The guidelines for Open Market Sale Scheme (Domestic) [OMSS(D)] allocation of wheat and rice to States/UTs for retail consumers allow these commodities to be also allocated to institutions such as SC/ST/Women' hostels, hostels of schools, colleges and universities, jails, old age homes, police and paramilitary forces, staff canteens and other similar institutions.
- (c) 10 Lakh tonnes of wheat and 10 Lakh tonnes of rice have been allocated to States /UTs under OMSS (D) during the year 2011(from 1st January 2011 to 30th September, 2011) for distribution to retail consumers. Against this allocation, only 0.31 lakh tones of wheat and 0.09 lakh tonnes of rice have been lifted so far. Statewise details of allocation and lifting of wheat and rice under OMSS (D) are at annexure-I and II respectively. The Government of Andhra Pradesh has so far not lifted any quantity of wheat and rice against allocation of 4,119.5 tonnes of wheat and 2,67,401.56 tonnes of rice.